

# **Central Administrative Tribunal Principal Bench**

**OA No.1025/2017**

New Delhi, this the 17<sup>th</sup> day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Pankaj Singh Samant  
S/o Sh. Chandra Singh Samant  
R/o Village Bagana, Post, Khwankte,  
Tehsil Didihat, District Pitorgarh,  
Uttarakhand-262541 ...Applicant

(By advocate: Shri Sudeep Dey)

## Versus

1. Union of India through Lt. Governor of Delhi through Commissioner of Police, Delhi, Police Headquarters, MSO Building, IP Estate, New Delhi-110002.
2. Staff Selection Commission Through its Chairman Office: Block No-12, CGO Complex, Lodhi Road, Near JLN Stadium, New Delhi, Delhi 110091. ... Respondents

(By Advocates: Ms. Sangeeta Rai and Shri N.D. Kaushik)

## **ORDER (ORAL)**

## **Justice Permod Kohli :-**

The relief sought in the OA is to participate in the selection process for the post of Constable (Executive) in Delhi Police. The applicant had applied for the said post on 29.09.2016 in response to the advertisement dated

10.09.2016. Earlier the applicant was not permitted to participate in the physical test as his candidature was rejected due to blurred photographs and signatures. Consequent upon the interim order dated 27.03.2017, the applicant was permitted to participate in the examination.

2. It is stated in the counter affidavit filed on behalf of Commissioner of Police that the applicant has been allowed to participate in the physical test and he has successfully qualified it.

3. In this view of the matter, this OA is rendered infructuous. It may however, be observed that in view of the fact that the applicant has qualified the physical test, he may be allowed to participate in the further process of selection. With these observations, this OA is disposed of.

**(K.N. Shrivastava)**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

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